# GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO-1381

ANSWERED ON- 28/07/2023

#### LAYING OFF IN USA

#### 1381. SHRI JAYADEV GALLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of Indians holding H1-B and L1 visa in USA alongwith the number of such persons who are currently employed;
- (b) the number of persons who have lost their jobs due to laying off in the USA;
- (c) whether the Government has extended the time period to find new jobs for the persons who have been laid off by collaborating with the Government of USA;
- (d) if so, the details of the new norms that will be applied; and
- (e) if not, the reasons therefor?

### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to e) Data about the number of Indians currently holding H1B and L1 visas in USA and the number of such persons who are currently employed in USA, is not available. However, as per US Department of State 1,66,271 H1B visas and 20,051 L1 visas were issued from India in 2022.

Government is aware about reports regarding professionals having been laid off by US companies in recent months. The Government of India has consistently raised issues relating to the movement of high skilled workers, including IT professionals, with the US Government. It has also been working with various stakeholders including industry organizations and business chambers on these issues.

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